GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1679 TO BE ANSWERED ON THE 11.02.2022

NONFIXATION OF COVID-19 TRAETMENT RATES

1679: SHRI DEEPAK BAIJ

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- a) Whether the private hospital are charging arbitrary amount of money from the patients admitted for treatment due to non -fixation of COVID-19 rates;
- b) If so ,the details thereof;
- c) Whether the Government proposes to fix rates for private hospitals for the treatment of COVID-19 patients so that the hospitals may not charge exorbitant rates for treatment from the general public ;and
- d) If so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR BHARATI PRAVIN PAWAR)

(a) to (d) Ministry of Health & Family Welfare has advised States to create and operationalize a network of COVID dedicated health facilities including taking services of private sector also to manage COVID-19 cases. Ministry of Health & FW has also advised States/UTs to prescribe reasonable rates of various COVID-19 related facilities/test etc. for the respective States/UTs. Ayushman Bharat Pradhan Mantri Jan Arogya Yojana has fixed testing and treatment packages for COVID-19 to be availed by all eligible beneficiaries in empanelled hospitals. States may utilize the provisions made under Clinical Establishment Act to check against private hospitals charging arbitrary amount of money from the patients.